

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**The 25<sup>th</sup> September 2013**

No. 214 / A: In exercise of powers conferred under Sub Section (3) of Section 8A of the Legal Services Authority Act, 1987, Hon'ble the Acting Chief Justice has been pleased to appoint Sri Manoj Srivastava, District & Additional Sessions Judge-cum-Special Judge, Vigilance Bureau Cases, Dumka as Secretary, High Court Legal Services Committee, Ranchi with immediate effect on his promotion to the rank of Principal District Judge vide Notification No. 208/A dated 20<sup>th</sup> September, 2013.

By order of the Court,

Sd/- A. V. Singh

Registrar General

**Memo.No..... /Apptt. Dated Ranchi, the 25<sup>th</sup> September, 2013**  
**XIX (1)/6A/2002**

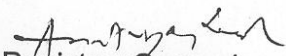
Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd/- A. V. Singh

Registrar General

12082-12143  
**Memo.No. /Apptt. Dated Ranchi, the 25<sup>th</sup> September, 2013**  
**XIX (1)/6A/2002**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Secretary I/c, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / the Principal Judicial Commissioner, Ranchi / the Principal District & Sessions Judge, Dumka / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration), the P.S. to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project, All the Joint Registrars (Judicial & Non-Judicial) including Joint Registrar-cum-PPS to Hon'ble the Chief Justice, All the Deputy Registrars, All the Assistant Registrars (Judicial & Non-Judicial), I/c NIC Cell, the Secretaries to Hon'ble the Acting Chief Justice and Hon'ble Mr. Justice N. N. Tiwari..... High Court of Jharkhand, Ranchi / the Member Secretary, Jharkhand State Legal Services Authority, Ranchi / the Secretary I/c, High Court Legal Services Committee, Ranchi and Sri Manoj Srivastava, District & Additional Sessions Judge-cum-Special Judge, Vigilance Bureau Cases, Dumka for information and needful.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**The 25<sup>th</sup> September, 2013**

No. *215* IA: The services of Sri Kaushal Kishore Jha No.1, Principal Judge, Family Court, Bokaro are recalled from the State Government and on his repatriation to the parent department, Sri Jha is transferred and posted as Principal District & Sessions Judge, Simdega subsequent to superannuation of Shri Satish Chandra Singh, the Principal District & Sessions Judge, Simdega on 30.09.2013.

By order of the Court  
Sd/- A. V. Singh  
Registrar General

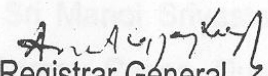
Memo. No. \_\_\_\_\_ /Apptt. Dated Ranchi, the 25<sup>th</sup> September, 2013

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Sd/- A. V. Singh  
Registrar General

Memo. No. *12145-156* /Apptt. Dated Ranchi, the 25<sup>th</sup> September, 2013

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Secretary I/c, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration), the P.S. to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project and I/c NIC Cell..... High Court of Jharkhand, Ranchi, the Principal District & Sessions Judges, Bokaro and Simdega and Sri Kaushal Kishore Jha No.1, Principal Judge, Family Court, Bokaro with a direction to join his new assignment after superannuation of Sri Satish Chandra Singh, presently the Principal District & Sessions Judge, Simdega .

  
Registrar General